COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 140 OF 2014

Dated: 18th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

ORDER

List the matter for hearing on <u>19.04.2018</u> (*On Top*), as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

js/vt